

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

42.

**C.P. (IB)/812(MB)2021**

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **20.09.2022**

NAME OF THE PARTIES:

State Bank Of India

Vs

Mr. Anil Kathuria

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

The Court is convened through Video Conference.

1. Mr. Atishay Jain, Ld. Counsel for the Petitioner present. Ms. Pooja pangale,  
Ld. Counsel for the Respondent/Personal Guarantor present.
2. List this matter for hearing on **01.12.2022**.

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**